

## Calcutta High Court (Appellate Side)

Scrutiny List From 28-05-2021 To 28-05-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	3871/2021	KAO CHAND MUNDA	JAKIR HOSSAIN	18-06-2021	1) ABSENCE OF PHOTO ID OF THE DEPONENT.
2	CRM	3877/2021	KOUSHIK DASH	BISWAPRIYA SAMANTA	18-06-2021	1.PETITIONER PHONE NO IS MISSING . 2. SUBJECT CATEGORY CODE IS WRONG .
3	WPA(P)	154/2021	JISHA SARKAR	JOVERIA SABBAH	18-06-2021	1. NO ATTACHMENT OF SYNOPSIS AND SHORT LIST DATES .
4	WPA(P)	155/2021	MS RAJYASHREE MUKHERJEE	KUSHAL DAS	18-06-2021	1. NO ATTACHMENT OF SYNOPSIS AND SHORT LIST OF DATES .
5	WPA(P)	156/2021	ROSY BHATTACHARJEE	RAJYASHREE MUKHERJEE	18-06-2021	1. NO TRACE OF SHORT LIST OF DATES.
6	WPA(P)	157/2021	COPVID CRISIS SUPPORT NETWORK AND ORS	SANDIPAN DAS	18-06-2021	1. NO ATTACHMENT OF SYNOPSIS AND SHORT LIST OF DATES . 2. NO ACT IS MENTIONED IN ZERO PAGE .
7	WPA(P)	159/2021	GARDEN REACH CONTRACT SECURITY AND LABOURS UNION AND ANR	JOVERIA SABBAH	18-06-2021	no attachment of synopsis and short list of dates
8	WPA(P)	160/2021	SOBHAN MUKHERJEE	RAJYASHREE MUKHERJEE	18-06-2021	1) ABSENCE OF SHORT LIST OF DATES.